

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

CHENNAI BENCH

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

DAILY CAUSE LIST DATED 25.10.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:25 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 166/2021	Committee of Creditors of Meenakshi Energy Ltd V Consortium of Prudent Arc & Vizag Minerals and Logistics P Ltd & anr With	Edward James	Joy Saha -R1 Ravishankar Devara Konda-R2
2.	Comp App (AT)(CH)(Ins) No. 174/2021	Ravi Sankar Devarakonda RP of Meenakshi Energy Limited V Consortium of Prudent Arc Limited & Vizag Minerals & Logistics Private Limited & Anr	J. Sagar Associates	Rubaina Khatoon -R1 Bishwajit Dubey -R2

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By order of Hon'ble Acting Chairperson

(Chennai Bench)